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Ministry of Finance
Department of Revenue
(Central Board of Indirect Taxes & Customs)

New Delhi, the 20th June, 2019

NOTIFICATION No. 33/2019

INDIAN CUSTOMS & CENTRAL EXCISE ESTABLISHMENTS

The President is pleased to accept the notice for voluntary retirement of Shri Arun K. Pandey, Assistant Commissioner (Emp. Code: 7610, D.O.B. 03.10.1964) from the Indian Revenue Service (Customs & Central Excise) under Fundamental Rule (FR) 56(k) with effect from 02.07.2019.

(S.A. Ansari)
Under Secretary to the Government of India
Tel. No. 23095529


The Manager,
Government of India Press,
Minto Road,
New Delhi.

Copy to:-
1. Shri Arun K. Pandey, Assistant Commissioner.
2. The Chief Commissioner of CGST, Nagpur Zone, Telangkhedi Road, Civil Lines, Nagpur-440 001 (copy of Vigilance Status of the officer is enclosed).
3. PS to MOS(F)/RS/AS/JS(Hqrs.)/Dir(Hqrs.)
4. PS to Chairman CBIC/All Members (CBIC)/ Pr. Commissioner (Coord)/ DS (Ad.V).
5. DGHRD (HRM-I)/DGHRD (HRM-II).
6. DD (Data Bank), Office of the DG(HRD), Deepshikha Building, Rajendra Place, New Delhi.
7. Hindi Section/Office Order Folder/Personal file.
8. Web-site Manager, Directorate of Systems, New Delhi for uploading on the website.